

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BALLY EXPORTS LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Bally Exports Limited
2.	Date of incorporation of corporate debtor	21 st May, 1996
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate debtor	U51909WB1996PLC079772
5.	Address of the registered office and principal office (if any) of corporate debtor	P 26B, Kasba Industrial Estate, Phase III, Tiljala, Kolkata, West Bengal, 700107
6.	Date of closure of Insolvency Resolution Process	20th April 2026 (Day prior to Liquidation Order was passed by the Hon'ble NCLT))
7.	Liquidation commencement date of corporate debtor	21st April 2026
8.	Name and registration number of the insolvency professional acting as liquidator	Neeraj Kumar Sureka IBBI/IPA-001/IP-P-01539/2019-2020/12517
9.	Address and e-mail of the liquidator, as registered with the Board	Central Plaza, 6th Floor, Room No. H, 41 B. B. Ganguly Street, Kolkata- 700 012, West Bengal Email: ipneerajsureka@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Central Plaza, 6th Floor, Room No. H, 41 B. B. Ganguly Street, Kolkata- 700 012, West Bengal Email: cirp.bally@gmail.com
11.	Last date for submission of claims	20th May 2026

Notice is hereby given that the National Company Law Tribunal (Kolkata Bench) has ordered the commencement of liquidation of the **Bally Exports Ltd** on **21st April 2026** under section 33 of the Code.

The stakeholders of **Bally Exports Ltd** are hereby called upon to submit their claims with proof on or before **20th May 2026** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Neeraj Sureka

Neeraj Kumar Sureka

Liquidator of Bally Exports Limited

IBBI/IPA-001/IP-P-01539/2019-2020/12517

AFA Valid Till 30/06/2027



Date: 23.04.2026

Place: Kolkata

Business Standard

FORM B		
PUBLIC ANNOUNCEMENT		
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)		
FOR THE ATTENTION OF THE STAKEHOLDERS OF [BALLY EXPORTS LIMITED]		
Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	BALLY EXPORTS LIMITED
2.	Date of incorporation of corporate debtor	21st May, 1996
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate debtor	U51909WB1996PLC079772
5.	Address of the registered office and principal office (if any) of corporate debtor	P 26B, Kasba Industrial Estate, Phase III, Tiljala, Kolkata, West Bengal, 700107
6.	Date of closure of Insolvency Resolution Process	20th April 2026 (Day prior to Liquidation Order was passed by the Hon'ble NCLT)
7.	Liquidation commencement date of corporate debtor	21st April 2026
8.	Name and registration number of the insolvency professional acting as liquidator	Neeraj Kumar Sureka IBBI/IPA-001/IP-P-01539/2019-2020/12517
9.	Address and e-mail of the liquidator, as registered with the Board	Central Plaza, 6th Floor, Room No. H, 41, B. B. Ganguly Street, Kolkata-700012, West Bengal Email: ipneerajsureka@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Central Plaza, 6th Floor, Room No. H, 41, B. B. Ganguly Street, Kolkata-700012, West Bengal Email: cirp.bally@gmail.com
11.	Last date for submission of claims	20th May 2026

Notice is hereby given that the National Company Law Tribunal (Kolkata Bench) has ordered the commencement of liquidation of the **Bally Exports Limited** on **21st April 2026** under section 33 of the Code. The stakeholders of **Bally Exports Limited** are hereby called upon to submit their claims with proof on or before **20th May 2026**, to the liquidator at the address mentioned against item No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.

Date: 23.04.2026
Place: Kolkata

Neeraj Kumar Sureka
Liquidator of Bally Exports Limited
IBBI/IPA-001/IP-P-01539/2019-2020/12517
AFA Valid Till 30/06/2027



ই-পেপার: www.ekdin-epaper.com

EKDIN

একদিন

এগিয়ে চলার সঙ্গী

এখন বিভিন্ন মাধ্যমে উপলব্ধ

Website : www.ekdinnews.com
http://youtube.com/ekdin2465
Epaper : ekdin-epaper.com



শেয়ার এবং ডাউনলোড করুন



ভোটের আগে স্বস্তি, মে মাসে তলব সূজিত বসুকে

ভোটের আগে স্বস্তি, ১ মে ফের তলব সূজিত বসুকে



কলকাতা ২৪ এপ্রিল ২০২৬ ১০ বৈশাখ ১৪৩৩ শুক্রবার উনবিংশ বর্ষ ৩১২ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 24.04.2026, Vol.19, Issue No. 312, 8 Pages, Price 3.00

ফর্ম বি সাধারণ ঘোষণা (২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাল্লিপোর্টসি বোর্ড অফ ইন্ডিয়া (লিকুইডেশন প্রসেস) রেগুলেশনসের রেগুলেশন ১২ অধীনে) (বালি এক্সপোর্টস লিমিটেড)-এর বিনিয়োগকারীগণের অবগতির জন্য		
নং	বিবরণাদি	বিস্তারিত
১.	কর্পোরেট ডেটরের নাম	বালি এক্সপোর্টস লিমিটেড
২.	কর্পোরেট ডেটরের গঠনের তারিখ	২১ মে ১৯৯৬
৩.	যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথিভুক্ত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪.	কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নং	U51909WB1996PLC079772
৫.	কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রিন্সিপাল অফিসের ঠিকানা (যদি কিছু থাকে)	পি ২৬বি, কসবা ইন্ডাস্ট্রিয়াল এস্টেট, ফেজ ৩, তিলজলা কলকাতা, পশ্চিমবঙ্গ, ৭০০১০৭
৬.	ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির তারিখ	২০ এপ্রিল ২০২৬ (মহামান্য এনসিএলটি কর্তৃক লিকুইডেশন নির্দেশ তারিখের পূর্বে)
৭.	কর্পোরেট ডেটরের লিকুইডেশন শুরুর তারিখ	২১ এপ্রিল ২০২৬
৮.	সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত লিকুইডেটরের নাম এবং রেজিস্ট্রেশন নম্বর	নীরজ কুমার সুরেকা IBBI/IPA-001/IP-P-01539/2019-2020/12517
৯.	বোর্ডের নিকট রেজিস্ট্রিকৃত লিকুইডেটরের ঠিকানা এবং ইমেল	সেন্ট্রাল প্লাজা, ৭ম তল, রুম নং এইচ, ৪১, বি বি গান্ধুলি স্ট্রিট, কলকাতা - ৭০০০১২ পশ্চিমবঙ্গ ইমেল : ipneerajsureka@gmail.com
১০.	লিকুইডেটরের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	সেন্ট্রাল প্লাজা, ৭ম তল, রুম নং এইচ, ৪১, বি বি গান্ধুলি স্ট্রিট, কলকাতা - ৭০০০১২ পশ্চিমবঙ্গ ইমেল : cirp.bally@gmail.com
১১.	দাবি দাখিলের শেষ তারিখ	২০ মে ২০২৬

এতদ্বারা বিজ্ঞপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল (কলকাতা বেঞ্চ) নির্দেশ দিয়েছে বালি এক্সপোর্টস লিমিটেড-এর লিকুইডেশন শুরুর তারিখ ২১ এপ্রিল ২০২৬ কোড এর ৩৩ ধারা অধীনে।
বালি এক্সপোর্টস লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ২০ মে ২০২৬ তারিখে অর্ন্তবর্তীকালীন লিকুইডেটরের নিকট গ্রহণ নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।
আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।
মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

নীরজ কুমার সুরেকা
লিকুইডেটর : বালি এক্সপোর্টস লিমিটেড
IBBI/IPA-001/IP-P-01539/2019-2020/12517
এএফএ বৈধ : ৩০.০৬.২০২৭পর্যন্ত

তারিখ : ২৩.০৪.২০২৬
স্থান : কলকাতা